

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2396
ANSWERED ON:12.03.2013
SOCIO ECONOMIC AND CASTE CENSUS
Patle Kamla Devi ;Ramkishun Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the entire exercise for Socio-Economic and Caste Census (SECC) is likely to end by March, 2013;
- (b) if so, the broad outline of this census along with the latest break-up of SC/ST/OBC and minority communities as per the census, State-wise;
- (c) the percentage of SC/ST population out of total population separately, State-wise;
- (d) whether some new categories have been included in the current census; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (e): The Socio-Economic and Caste Census (SECC) was launched on 29th June, 2011 to generate a large number of demographic and socio-economic indicators like housing/ dwelling, employment/income, assets, land and amenities etc. relating to households across the country for both rural and urban areas. The field work for the Socio-Economic and Caste Census (SECC) is being conducted by the respective State/UT Governments. The financial and technical support for this exercise is being provided by the Government of India. The Nodal Ministries in the Government of India are the Ministry of Rural Development and the Ministry of Housing and Urban Poverty Alleviation. Technical support is being provided by the Ministry of Home Affairs (Office of Registrar General and Census Commissioner, India). About 97% of the enumeration work in all the States/UTs has been completed. After the enumeration, the States/UTs would enter the Claim & Objection stage for publication of the final list. Depending upon the preparedness of different States/UTs, the Final List would be published at different times. For majority of States/UTs, the Final List is likely to be published by the end of September, 2013.

As per the existing guidelines, once the complete data of the SECC is uploaded at the NIC, the Office of Registrar General and Census Commissioner, India would process the caste data and hand over the details of the castes/tribes returns to the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs for categorization and classification of the returns by the Expert Group to be constituted by the Central Government in consultation with the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs. After this, the socio-economic profile of each caste would be tabulated.